

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA(CAA) - 111(PB)/2017

IN THE MATTER OF:

M/s Aster Entertainment Pvt. Ltd.

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PETITIONER

SECTION:

Under Section 230-232

Order delivered on 28.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the PETIONER

**:- Mr. Deepak Diwan, Advocate
Ms. Himanshi Taneja, Advocate
Ms. Neerja Sharma, Advocate**

For the RD

:- Mr. Manish Raj, Company Prosecutor

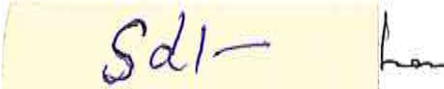
For the OL

:- Mr. Chetana Kandpal, Company Prosecutor

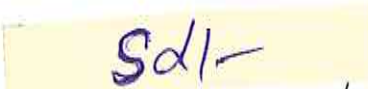
ORDER

Learned Counsel for the petitioner as well as RD and OL are present. It is seen the matter is heard by the Hon'ble Principal Bench. Let the matter be placed before the Principal for further consideration.

Post the matter on 31st July 2017.



**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**